#### RAJYA SABHA

### Assistance to families of Kargil martyrs

†4800. DR. PRABH A THAKUR: Will the Minister of DEFENCE be pleased to state:

(a) whether all the families of Kargil martyrs have received Government assistance; and

(b) if so, the details of assistance given?

THE MINISTER OFDEFENCE (SHRI GEORGE FERNANDES): (a) and (b) Widows/next of kin of Kargil martyrs have been paid an *ex-gratia* amount of Rs. 10 lakhs each and have been sanctioned liberalised family pension equal to the last pay drawn by the deceased soldier. They have also been given Rs. 5 lakhs for housing and Rs. one lakh per child or Rs. two lakhs per family for education of children from the National Defence Fund.

The families of two martyrs have not been given the above benefit because of the cases filed in the Courts by their dependents.

### Crash of fighter aire rafts

4801. SHRI KRIPAL PARMAR: SHRI LALIT SURI:

Will the Minister of DEFENCE be pleased to state:

(a) the number of pilots and other crew of the Indian Air Force planes who died due to plane crashes during the last three years, category-wise and year-wise;

(b) the number and category of the planes, which crashed during the above period;

(c) the reasons for crash in each case, as established after inquiry; and

(d) whether the next of kin of the deceased defence personnel have been paid according to the rules, if not, by when due payments are likely to be made?

THE MINISTER OFDEFENCE (SHRI GEORGE FERNANDES): (a) to (c) The details of each aircraft accident, alongwith causes and number of pilots killed during the last three years are enclosed as statement. (*See* below)

(d) Pension, *ex-gratia* and death-cum-retirement gratuity have been released in thirty cases. In the remaining cases partial payments have been made and action is being taken as per the existing procedure to ensure complete payments.

<sup>†</sup>Original notice of the question was received in Hindi.

## RAJYA SABHA

[7 May, 2003]

The details of each aircraft accident, alongwith causes and number of pilots killed during the last three years are as follows:-							
Financial Year	Date of	Type of	Pilots	Cause of			
	accident	aircraft	killed	accident			
1	2	3	4	5			
2000-2001	25.4.2000 6.5.2000	MiG-23 MiG-21	1	TD HE(A)			
	10.5.2000	MiG-23	-	HE(A)			
	17.5.2000	Cheetah	1	HE(A)			
	17.5.2000	Cheetah	1	HE(A)			
	23.5.2000	MiG-21	1	HE(A)			
	23.5.2000	Kiran	-	TD			
	12.6.2000	MiG-27	-	TD			
	13.7.2000	MiG-21	2	TD			
	5.8.2000	MiG-21	1	BH			
	27.9.2000	Cheetah	-	HE(A)			
	13.10.2000	MiG-21	1	HE(A)			
	16.10.2000	MiG-21	1	HE(A)			
	16.10.2000	MI-17	-	HE(A)			
	6.11.2000	MiG-21	-	BH			
	12.11.2000	MI-8	1	HE(A)			
	15.11.2000	MiG-27	-	TD			
	18.12.2000	MiG-21	1	HE(A)			
	17.1.2001	MiG-27	-	TD			
	10.2.2001	MiG-21	1	HE(A)			
	23.2.2001	MiG-21	1	TD			
	26.2.2001	MI-8	1	HE(A)			
	12.3.2001	MiG-23	-	HE(A)			
	13.3.2001	MI-17	-	HE(A)			
	21.3.2001	MI-8	2	TD			
	27.3.2001	MiG-21	-	HE(A)			

# Statement Regarding crash of fighter aircrafis

[7 May, 2003]

RAJYA SABHA

1	2	3	4	5
2001-2002	10.4.2001	MiG-21	1	HE(A)
	3.5.2001	Kiran	1	TD
	6.5.2001	MiG-21	1	HE(A)
	85.2001	Kiran	-	HE(A)
	8.6.2001	MiG-21	-	TD
	4.7.2001	MfiG-29	1	HE(A)
	5.7.2001	MiG-23	-	TD
	20.7.2001	MI-17	-	HE(A)
	24.7.2001	M1-8	-	UR
	21.8.2001	MiG-23	-	HE(A)
	28.8.2001	MiG-21	1	BH
	17.9.2001	MiG-21	1	HE(A)
	26.9.2001	MiG-21	-	TD
	24.10.2001	Kiran	-	UR
	25.10.2001	Jaguar	-	HE(A)
	13.12.2001	MiG-21	1	TD
	4.12002	MiG-25	-	HE(A)
	19.2.2002	MI-35	-	HE(A)
	21.2.2002	MiG-23	-	TD
	25.2.2002	HPT-32	2	HE(A)
	15.3.2002	MiG-23	-	HE(A)
2002-2003	4.4.2002	MiG-21	-	TD
	11.4.2002	MiG-29	1	HE(A)
	12.4.2002	Chetak	-	HE(A)
	20.4.2002	MiG-21	2	HE(A)
	26.4.2002	MiG-21	-	HE(A)
	3.5.2002	MiG-21	-	TD
	9.5.2002	Jaguar	1	HE(A)
	7.6.2002	MiG-27	-	TD
	26.6.2002	MiG-23	-	TD
	15.7.2002	MiG-21	-	TD

RAJYA SABHA

[7 May, 2003]

1	2	3	4	5
2002-2003	9.9.2002	MiG-21	-	TD
	9.9.2002	MiG-21	-	TD
	11.10.2002	MiG-21	-	TD
	11.10.2002	HPT-32	-	TD
	21.10.2002	MiG-21	-	TD
	5.11.2002	Jaguar	-	HE(A)
	14.11.2002	MiG-21	2	HE(A)
	21.11.2002	HPT-32	-	TD
	19.12.2002	MiG-27	-	TD
	26.12.2002	MiG-21	-	UI
	28.1.2003	Jaguar	1	HE(A)
2003-2004	4.4.2003	MiG-23	-	UI
	7.42003	MiG-21	-	UI

HE(A)—Human Error (Aircrew)

TD - Technical Defect

BH - Bird Hit

UR - Unresolved

UI - Unidentified

Phasing out MIG-23 and MIG-25

†4802. SHRI JAYANTILAL BAROT: Will the Minister of DEFENCE be pleased to state :

(a) whether Government propose to phase out MIG-23 and MIG-25 fighter jets from the service of Indian Air Force; if so, the details thereof;

(b) whether Government are considering to make use of these aircrafts elsewhere in future, if so, the details thereof; and

(c) whether Government propose to procure some other aircrafts to fill up the gap and consolidate the combat power created prior to the phasing out these fighter aircrafts; if so, the details thereof?

THE MINISTER OFDEFENCE (SHRI GEORGE FERNANDES): (a) MIG-23 and MIG-25 fighter jets like all such assets of the IAF are phased out according to plan. It would not be in the national interest to disclose details.

†Original notice of the question was received in Hindi.